

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF COLUMBUS OVERSEAS LLP

RELEVANT PARTICULARS		
1.	Name of corporate debtor	COLUMBUS OVERSEAS LLP
2.	Date of incorporation of corporate debtor	01/01/2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies –Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAD-1356
5.	Address of the registered office and principal office (if any) of corporate debtor	Shivgyan Luxora, P. No. G-2 Rajmahal Scheme, Parivahan Marg, C-Scheme, Jaipur Rajasthan 302001 India
6.	Insolvency commencement date in respect of corporate debtor	Date of order: 16.11.2022 Date of order uploaded on the Website and received to IRP: 18.11.2022
7.	Estimated date of closure of insolvency resolution process	17.05.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Deepak Arora Reg No.: IBBI/IPA-002/IP-N00122/2017-2018/10291
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Add: 23-Ka-4, Jyoti Nagar, Near Vidhan Sabha, Jaipur 302005 Rajasthan India E-Mail : aroracs2@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Add: 23-Ka-4, Jyoti Nagar, Near Vidhan Sabha, Jaipur 302005 Rajasthan India E-Mail : cirp.columbus@gmail.com
11.	Last date for submission of claims	01.12.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a)Web link: https://ibbi.gov.in/home/downloads. Physical Address: 23-Ka-4, Jyoti Nagar, Near Vidhan Sabha, Jaipur 302005 Rajasthan India Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **COLUMBUS OVERSEAS LLP** on 16.11.2022 .

The creditors of **COLUMBUS OVERSEAS LLP**, are hereby called upon to submit their claims with proof on or before 01.12.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

NOTE 1: Submission of claims with proof is to be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for the Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of the following specified Forms:

Form B – for Claims by Operational Creditors,

Form C – for Claims by Financial Creditors

Form D – for claims by Workman or an Employee

Form E – for Claims by Authorised Representative of Workmen and Employees

Form F – for claims by creditors (other than financial creditors and operational creditors)

In order to get a copy of the form, you may download above mentioned forms from the website **www.ibbi.gov.in** of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for the Corporate Persons) Regulations, 2016.

Name and Signature of Interim Resolution Professional

Deepak Arora
: **Mr. Deepak Arora**

Reg No. IBBI/IPA-002/IP-N00122/2017-2018/1029

Date and Place:

: 18.11.2022, Jaipur

